

**Central Administrative Tribunal
Principal Bench**

**C.P. No.797/2017
In O.A. No.3195/2017**

New Delhi, this the 19th day of February, 2018

**Hon'ble Mr. Raj Vir Sharma, Member(J)
Hon'ble Mrs. Nita Chowdhury, Member (A)**

1. Rajesh Kumar Ojha, Recruitment (Group 'C'),
Aged about 40 years,
S/o Sh. Murali Dhar Ojha,
R/o Flat No.90, Plot 3, Sec-7,
Rashi Apartment, Dwarka,
New Delhi-110075.
2. Rajeev Locha, Recruitment (Group 'C'),
Aged about 40 years,
S/o Sh. Tarkeshwar Prasad,
R/o Flat No. 179-180 (UGF), Gali No. 08,
T-Extn., Vishwas Park, Uttam Nagar,
New Delhi-110059.
3. Pradeep Kumar, Recruitment (Group 'C'),
Aged about 24 years,
S/o SH. Bal Kishan,
R/o A-12, Near Radhe Shyam Dairyom Vihar,
Uttam Nagar West, New Delhi.
4. Ashok Kumar Meena, Recruitment (Group 'C'),
Aged about 28 years,
S/o Sh. Ram Kanwar Meena,
R/o Room No. 4, H.No. 9,
Ber Sarai, New Delhi-110016.
5. Kumar Rishi, Recruitment (Group 'C'),
Aged about 26 years,
S/o Sanjay Kumar Pandey,
R/o C-1/18, Rama Park, Uttam Nagar,
Near Dwarka Mor Metro Station,
New Delhi.
6. Mukesh, Recruitment (Group 'C'),
Aged about 38 years,
S/o Sh. Vijay Singh,
R/o H. No. RZ G-54, Gali No. 4,

Upper Ground Floor, Dabri Extn.
New Delhi-110045.

7. Neeraj, Recruitment (Group 'C'),
Aged about 24 years,
S/o Sh. Jagdish,
R/o E-41, PHP Sec-16 B, Dwarka,
New Delhi-110078.
8. Mahan Singh Sekhon, Recruitment (Group 'C'),
Aged about 27 years,
S/o Sh. Mahinder singh Sekhon, r/o 6/32,
3rd Floor, Old Rajendra Nagar,
New Delhi-110060.
9. Jayant Srivastava, Recruitment (Group 'C'),
Aged about 25 years,
S/o Sh. Jagat Kishore Srivastava,
R/o RZ-16, C-3, Back Side, D-Block,
Sitapuri, New Delhi-110045. ...Applicants

(Through Advocate: Shri Ajesh Luthra)

Versus

1. Sh. Ashim Khurana, Chairman
(Head Quarter)
Staff Selection Commission,
Block No.12, CGO Complex,
Lodhi Road, New Delhi.
2. Shri Gajender Singh Thakur
Staff Selection Commission,
Block No.12, CGO Complex, Lodhi Road,
New Delhi. ...Respondents

(Through Advocate: Shri J.P. Tiwari)

ORDER(ORAL)

Mr. Raj Vir Sharma, M(J):-

Heard the learned counsel for the parties. We have perused the compliance affidavit filed by the respondents. We

are satisfied that our Order has been substantially complied with.

2. Accordingly, this C.P. is closed and notices issued to the alleged contemnors are discharged. Petitioners seek liberty to seek appropriate remedy, which is granted.

(Nita Chowdhury)
Member(A)

(Raj Vir Sharma)
Member(J)

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